GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA

UNSTARRED QUESTION NO. 3510 TO BE ANSWERED ON 11.08.2025

NSP 2025

3510. Com. Selvaraj V:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that the Government has announced the National Sports Policy (NPS) 2025 on 1st July of the current year;
- (b) if so, the salient features and objectives of the NSP 2025; and
- (c) the measures proposed to be taken for the achievement of the objectives by the Government?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. MANSUKH MANDAVIYA)

(a) & (b): Yes, Sir. The Government has launched recently the Khelo Bharat Niti-2025 on 01.07.2025. It is built upon five key pillars that aim to transform India's sports landscape. First, it focuses on achieving Nation's Excellence on the Global Stage by enhancing infrastructure, talent identification and international competitiveness. Second, Sports for Economic Development emphasizes leveraging sports to boost industries such as tourism, manufacturing and sports technology. Third, Sports for Social Development promotes inclusivity, health and education through sports, fostering societal cohesion. Fourth, Sports – A People's

Movement seeks to engage communities in physical activities, making sports a cultural cornerstone. Finally, the Khelo Bharat Niti-2025 aligns with the National Education Policy (NEP) 2020, integrating sports with education to nurture holistic development and life skills in students, youths, promoting both academic and athletic excellence. To realize this feature/vision, the Niti focuses on several key objectives, which are given below:

- (i) Establish comprehensive sports programs for all participation groups, from grassroots to elitelevels.
- (ii) Organize sports competitions and leagues at various levels, creating a robust competitive structure.
- (iii) Implement physical literacy initiatives to promote a culture of sports and physical activity.
- (iv) Develop a robust talent identification and development system to nurture future champions.
- (v) Ensure equitable access to sports infrastructure across the country.
- (vi) Provide athlete-centric support systems for the holistic development of sportspersons.
- (vii) Promote sports science, medicine and innovation to enhance performance and well-being.
- (viii) Strengthen governance and institutional frameworks in the sports sector.
- (ix) Revamp funding mechanisms to ensure sustainable development of sports.
- (x) Foster economic growth through sports-related industries and activities.
- (xi) Promote social development and inclusion through sports.
- (xii) Establish sports as a viable career option for youth.
- (xiii) Encourage mass participation in sports and fitness activities for a healthier nation.

- (xiv) Develop a robust mechanism to reward and recognize champion athletes as well as retired athletes.
- (xv) Develop a framework and guidelines for educational institutions to act as feeder institutes to impart sporting culture.

For detailed objectives and features, Khelo Bharat Niti-2025 may be referred, copy of which is readily available in the public domain on the website of this Ministry at https://yas.nic.in/sites/default/files/Khelo-Bharat-Niti-2025_0.pdf

(c) Implementation of any policy is a continuous process. Khelo Bharat Niti-2025 has a strategic framework for achieving the objectives, which includes a robust regulatory framework for sports governance; active engagement of private sector; leverage technology including artificial intelligence and data analytics; a national framework with well-defined benchmarks, Key Performance Indicators (KPIs), and time-bound targets for overall development of sports. The Khelo Bharat Niti-2025 envisages a whole-of-Government and multi-stakeholders approach for its effective implementation.

Besides, the Khelo Bharat Niti-2025 has been disseminated to all Ministries/Departments of Central Government and State/UT Governments requesting them to give wide publicity to the Niti-2025 amongst all stakeholders and take appropriate measures for its implementation in true letter and spirit. A conclave with Stakeholders viz. National Sports Federations (NSFs), Indian Olympic Association (IOA), Sports Control Boards (SCBs), Corporates and eminent sportspersons/coaches, has recently been organized by the Department of Sports to foster collaboration and discuss key sports governance and promotion topics.
